

printing of Sainik Samachar ;

(b) if so, whether the supply of paper is not adequate and regular for the last three years ;

(c) if so, the reasons therefor;

(d) the action taken against the officials responsible for this lapse ; and

(e) the arrangements made to ensure regular supply of paper for Sainik Samachar ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) Some difficulties were noticed in the regular supply of paper for the printing of Sainik Samachar during last three years.

(c) The paper for the printing of Sainik Samachar is procured from DGS&D. In view of continuously rising price of printing paper, difficulties occurred in regular supplies through DGS&D.

(d) Officials connected with the production of Sainik Samachar are not responsible for delay in the procurement of printing paper for the magazine.

(e) Steps are taken to procure printing paper for Sainik Samachar through open tender whenever there is a delay in supply through DGS&D.

[*Translation*]

### **Jamalpur Railway Factory**

414. SHRI BRAHMANAND MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether any allocation has been made by the Railway Board for modernisation of Jamalpur Railway Factory; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) An amount of Rs. 402.00 lakhs has been allotted for the year 1995-96. The total project cost has been estimated at Rs. 966.84 lakhs.

[*English*]

### **Crash of Plane**

415. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the crash of war plane on June 25, 1995 at Bichiya Village, Shahpur Thana, Gorakhpur, U.P.

(b) if so, whether any enquiry was conducted in this regard ;

(c) if so, the outcome thereof ; and

(d) the steps taken / proposed to be taken to avoid such accidents in future ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The Court of Inquiry revealed that the aircraft crashed due to tail chute deployment at the time of turning for landing. The pilot could not monitor the calls from the ground station to jettison the tail chute due to radio transmission failure after take-off. The cause of tail chute deployment could not be conclusively established.

(d) Based on the recommendations of the Court of Inquiry, follow-up action is taken to prevent recurrence of similar accidents. Whenever any adverse trend or weak area is observed, special joint studies are carried out with the help of specialists from the manufacturers and users to closely examine the problem and take suitable remedial measures.

[*Translation*]

### **Privatisation of Government Hospitals**

416. SHRI ASTBUHA PRASAD SHUKLA :  
SHRI RAM SINGH KASHWAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :